

(e) Suitable action has been taken in some cases, while others are being enquired into either departmentally or by Police. Constant endeavour is made to improve security arrangements.

#### T. V. Centre of Kolhapur

9824. SHRI RAJARAM SHANKAR RAO MANE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to increase T.V. coverage by extensive use of satellite; and

(b) whether Government propose to cover Western Maharashtra by opening a T.V. Centre at Kolhapur?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) There is no approved proposal in the Rolling Plan for 1978-83 to increase TV coverage by extensive use of satellite due to severe financial constraints.

(b) There is at present no proposal for setting up a TV Centre in Kolhapur.

#### Remuneration and Facilities to Central Ministers and Head of Autonomous Bodies

9825. SHRI M. A. HANNAN AL-HAJ: Will the Minister of PLANNING be pleased to state:

(a) whether Chairman and Deputy Chairman of various autonomous bodies are entitled to the same perquisites and facilities as are available to a Central Minister;

(b) details of remuneration and perquisites and facilities available to a Central Minister and heads of such autonomous bodies such as house, fur-

niture, servants car, electricity, water, transport and other facilities including entertainment etc.;

(c) what is the estimate financial equivalent of the facilities available; and

(d) which of the facilities including remuneration are subject to income-tax; if all these facilities are converted and made subject to payment of income-tax, what will be the grossed-up amount so that the net financial equivalent enjoyed by him free of tax becomes his net savings after payment of tax?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (d). Planning Commission is not an autonomous body. The information in respect of perquisites and facilities available to Chairman and Deputy Chairman of various autonomous bodies is, however, being collected from the various Ministries and will be laid on the Table of the House as soon as received along with facilities available to a Central Minister.

#### Extension of bus service on route No. 212 to Karol Bagh

9826. SHRI RAMJI LAL YADAV: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have any proposal to extend the bus service on Route No. 212 to Karol Bagh Terminal instead of Anand Parbat from Nand Nagri to obviate the commuter's problem;

(b) whether Government are also considering the feasibility and desirability keeping in view the difficulties of the commuters to re-route the service of Bus Route No 157 via Arya Samaj Road which being the important route needs connection to distant places; and

(c) the time by which Government will take decision on such proposals and if not, the reasons therefor?